

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4459  
ANSWERED ON:21.04.2015  
COMPENSATION TO MARTYRS  
Patole Shri Nanabhau Falgunrao

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the compensation to the martyrs including IPS officers of the Mumbai terrorist attack in 2008 has been given to their family members;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which such compensation is likely to be awarded to their family members?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): Ministry of Home Affairs, Government of India had provided an amount of Rs. 2.40 Crore to 80 victims/next kin of the victims as compensation to the families of civilian victims in Mumbai terrorist attack in 26.11.2008 under the Central Scheme for Assistance to civilian victims of terrorist/communal/naxal violence. However, Government of Maharashtra has been requested to provide the information regarding the compensation to the martyrs including IPS officers of the Mumbai terrorist attack in 2008 and the complete information is yet to be received.